

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-505**  
IB-475/ND/2023

**IN THE MATTER OF:**

Mr. Ganesh Patel Proprietor of M/S. GP Metal Industries .....**Applicant**

**Vs.**

Mittal Pigments Pvt. Ltd. ....**Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 27.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr Akshat Singh, Adv; Mr Bhanu Gupta, Adv; Ms  
Dacchita Shahi, Adv; Mr Utkarsh Kandpal, Adv

**ORDER**

None appears on behalf of Operational Creditor at the time of hearing.  
Ld. Counsel for the Corporate Debtor is present. In the interest of justice, list  
this matter on **22.07.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**